

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †836**

TO BE ANSWERED ON THE 7TH FEBRUARY, 2017/ MAGHA 18, 1938 (SAKA)

TERRORIST NETWORK

†836. DR. KIRIT P. SOLANKI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether efforts are being made for spreading network of terrorist organizations in various States in the country;**
- (b) whether ISI is one of the major such organisations;**
- (c) whether such terrorist organisations are more active in western Uttar Pradesh;**
- (d) whether the Government is taking any special steps in this regard; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) &(b) : As per reports of the agencies, the problem of terrorism in India is largely sponsored from across the border. The ISI of Pakistan, reportedly, has links with various terrorist outfits inimical to India.

(c) : There is no specific inputs to suggest that these terrorist organizations are more active in Western Uttar Pradesh.

(d) & (e): The Government of India has taken various measures to counter the menace of terrorism, which, inter-alia, include the following:

- **Augmenting the strength of Central Armed Police Forces;**
- **Establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai;**
- **Tighter immigration control;**
- **Effective border management through surveillance & patrolling;**
- **Establishment of observation posts, border fencing, flood lighting, deployment of modern and hi-tech equipments;**
- **Upgradation of Intelligence setup;**
- **Strengthening the coastal security;**
- **Amendments to the Unlawful Activities (Prevention) Act, 1967 to strengthen the punitive measures to combat terrorism;**
- **Raising of the issues of Cross-Border Terrorism in all its manifestations including its financing in various multi-lateral and bilateral fora as part of India's zero tolerance policy towards terrorism.**